

censures figures the death rate of lions in the Gir forest has gone up against a marginal rise in their populations;

(b) if so, the details thereof and the reasons therefor;

(c) the present population of lions in the Gir Forests;

(d) whether there is a general decline in the population of other fauna; and

(e) if so, the details thereof and the

reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). According to the 1990 census conducted by the Government of Gujarat, the population of the Asiatic lion in the Gir Sanctuary and National park was 284, as compared to 239 recorded in the last census conducted in 1985. During the period 1985 to 1990, 65 lions were reported to have died due to the following reasons:

Causes of death of lions

Year	Accident	Natural death	Poaching	Total
1985-86	5	1	1	7
1986-87	2	1	1	4
1987-88	4	6	2	12
1988-89	14	13	3	30
1989-90	6	5	1	12
Total	31	26	8	65

No census of the lion has been conducted in 1991 and 1992.

(d) No, Sir.

Orissa have also been withdrawn; and

(e) Does not arise.

(c) if so, the reasons therefor?

Cancellation of Trains in Orissa

9054. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have decided to cancel passenger trains on Rupsa-Bangiriposi narrow-gauge line;

(b) whether the train services on Gunupur-Naupada narrow-gauge line in

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). No, Sir.

(c) Does not arise.

S.A.I. Adopied Schools

9055. SHRI ANANTRAO DESHMUKH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria of adoption of schools by the Sports Authority of India; and

(b) the number of schools adopted so far and the facilities being provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE THE DEPARTMENT OF DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS & SPORTS AND WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) The criteria for adoption of schools is as follows; The schools should have;

- (i) Board and lodging facilities.
- (ii) Some sports infrastructure/sufficient vacant space for providing play-fields.
- (iii) Good academic record.
- (iv) A 10% reservation of seats for annual intake in Classes III to VIII (age group 8-13 years) for the selected children under NSTC Scheme.
- (v) Hostel accommodation for admission of children under NSTC Scheme.

(b) The number of schools adopted by SAI so far is 56. The following facilities are provided by SAI to the adopted schools:-

- (i) non-recurring financial assistance upto Rs. 5 lakhs (in case of hilly areas, Rs.7.5. lakhs) as one time grant for improvement/expansion/creation of sports infrastructure and essential sports equipment in different disciplines.
- (ii) Financial assistance not exceeding Rs. 50,000/-per annum towards maintenance of sports facilities required for NSTC students and

purchases of sports equipment.

- (iii) One paid Coach for each identified discipline with a provision to provide one more Coach in case the children selected under NSTC Scheme in a school are more in a particular discipline.
- (iv) Sports kit to the children selected under NSTC Scheme.
- (v) Re-imbusement of expenses on the under-mentioned items to the adopted schools in respect of the students admitted into these schools at the instance of SAI:
 - Admission fee
 - Board & lodging expenses.
 - Tuition Fee
 - Medical
 - Insurance
 - To and fro travel expenses of children who join a school outside their home State, as nominated by SAI.

Navodaya Vidyalayas

9056. SHRI CHANDULAL CHANDRAKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the average percentage of SC/ST / OBC students in Navodaya Vidyalayas;

(b) the average cost involved for starting a Navodaya Vidyalaya; and

(c) whether the Government propose to open at least one such school to cover a population of five lakhs?